

water available to the residents of Delhi :-

1. SHORT TERM MEASURES :

- (i) A 40 MGD water treatment plant at Nangloi is under construction. The Work is likely to be completed shortly.
- (ii) Tenders have been reinvited for the construction of 20 MGD water treatment plant at Bawana.
- (iii) Two ranney wells have been commissioned to augment water supply and the 3rd one is under flushing and trial run.

2. LONG TERM MEASURES :

An agreement has been signed between the Chief Ministers of the five riparian States, including Delhi, on 12.5.94 to share water from the river Yamuna. According to this agreement, Delhi will get 0.724 BCM (consumptive) or 2000 cusecs of raw water on completion of Renuka, Lakhawar Vyasi and Kishau Dams on the river Yamuna.

Water-Pumping Systems

4324. SHRI JAGMOHAN : Will the PRIME MINISTER be pleased to state :

(a) whether the National Council for Applied Economic Research carried out an evaluation of the various water-pumping systems that are being operated through wind-mills; and

(b) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) No Sir.

(b) Does not arise.

Fixing of Price

4325. SHRI SIBU SOREN : Will the PRIME MINISTER be pleased to state :

(a) the price fixed for Janta, LIG, and MIG Flats of DDA under the Ambedkar Awas Yojana; and

(b) the criteria fixed for fixing the price?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The Delhi Development Authority has reported that the present cost of Janta, LIG and MIG flats including flats under Ambedkar Awas Yojana is as under :-

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| <ol style="list-style-type: none"> (i) Janta - Rs. 1.50 to 1.75 lakhs (ii) LIG - Rs. 3.50 to 4.00 lakhs (iii) MIG - Rs. 5.50 to 6.50 lakhs | } | Depending upon the plinth area of the flat. |
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(b) The cost of DDA flats is fixed on the basis of actual expenditure incurred on construction. The cost is, however, pooled for all the schemes completed in a month so as to maintain uniformity in the cost to be charged from allottees of the same batch. In addition to above, overhead charges, as applicable to other schemes, are also added.

Roads in Villages

4326. SHRI RAMSAGAR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of villages with population 1000 and above that have been connected by roads with towns and cities in Barabanki District of Uttar Pradesh and by when will the remaining villages be connected;

(b) whether under minimum needs programme (Roads), 83.4% villages with population 1000s above were targetted to be connected by roads upto 1994-95;

(c) if so, the extent to which the target has been achieved;

(d) whether all villages with population 1000 and above were proposed to be connected by roads by the end of the Eighth Plan period; and

(e) if so, the number of villages that are expected to remain unconnected by roads giving the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) This Ministry does not maintain data on district-wise connectivity of villages in the States.

(b) and (c). Under Minimum Needs Programme, about 85% of villages with population of 1000 and above are likely to have been connected by roads upto 1994-95.

(d) Yes, Sir.

(e) It is not possible to anticipate the number of villages that would remain unconnected by roads at end of the Eighth Plan.

Illegal Construction

4327. SHRI A.C. JOSE : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government are aware of the illegal constructions in DDA residential flats;

(b) if so, the details of action, if any, taken to remove such constructions; and